

**IN THE HIGH COURT OF BOMBAY AT GOA****LD-VC-BA-108-2020**

Pulmurga Gawander

... Applicant

Vs

State of Goa &amp; Anr.

... Respondents

Shri Vibhav Amonkar, Advocate for the Applicant.

Shri Mahesh Amonkar, Additional Public Prosecutor for the Respondents.

**Coram : DAMA SESHADRI NAIDU, J.****Date : 18 December 2020****P.C. :**

Post the matter on 22.12.2020.

**DAMA SESHADRI NAIDU, J.**

NH